

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2523  
(To be answered on the 3<sup>rd</sup> August 2023)**

**DEVELOPMENT OF PURNEA AIRPORT**

**2523. SHRI SANTOSH KUMAR  
SHRI DULAL CHANDRA GOSWAMI**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is a fact that MoU has been signed for development of Purnea Airport in Bihar;**  
**(b) if so, the details thereof and the status of tender process for the construction of the Airport and the time by which flight services are likely to be started from Purnea Airport; and**  
**(c) whether Government has planned to make temporary arrangement of infrastructure to start operation of flights from there immediately and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) to (c): A Memorandum of Understanding (MoU) has been signed between the Airports Authority of India (AAI) and the State Government of Bihar on 23.06.2023 for development of Purnea Airport. Development of New Civil Enclave at Purnea is being taken up by AAI at a tentative cost of Rs. 424 crore. Government of Bihar has acquired 52.48 acres of land for developing this airport. The probable date of completion of the project is July, 2026. Purnea airports is also included in the list of unserved airports under UDAN Scheme. Interested airlines submit their proposals to operate routes from and to unserved/underserved airports at the time of bidding under UDAN. An airport which is included in the awarded routes of UDAN and requires upgradation/development for commencement of operations, is developed under 'Revival of unserved and underserved airports' scheme.**

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